

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

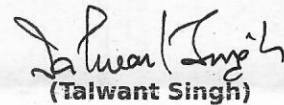
Re: Deputing DHJS Officers on rotation basis to address the queries of Record Keepers pertaining to weeding out files.

In view of the circular No. 8802-9302/9/RR/EO/THC/Delhi/2010, dated 29.01.2010, the following judicial officers are deputed for the working days falling between the period mentioned against their name to address the queries of the Record Keepers/ Asstt Record Keepers qua weeding out of judicial records pertaining to Central District:

S. No	Name of the Judicial Officers	Period
1	Sh. Arun Sukhija Ld. A.D.J-07	16.12.18 to 15.02.19
2	Sh. Narinder Kumar Ld. Special Judge, NDPS-2	16.02.19 to 15.04.19
3	Sh. Vishal Singh Ld. ADJ-06	16.04.19 to 15.06.19
4	Sh. Sanjeev Kumar-I Ld. ADJ-12	16.06.19 to 15.08.19
5	Ms. Rekha Ld. ASJ	16.08.19 to 15.10.19

The above mentioned Judicial Officers are requested to refer to Chapter-16, Part E, Vol IV, Delhi High Court Rules with regard to destruction to matured judicial records.

It is further submitted that in case, any Judicial Officer is on leave or transferred or proceeds on deputation in between the dates of his/her supervision/tenure/month, the next Judicial Officer in the roster shall address the queries of the Record Keepers in his/her place.


(Talwant Singh)

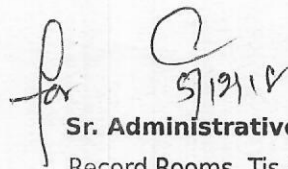
District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

F.No.9/Q-RK/DHJS/Rrs/THC/DELHI/2018/ 83700-710 Dated, Delhi, the 05 DEC 2018

Copy to :

1. The Officer Incharge, Record Rooms, Tis Hazari Courts, Delhi.
2. Concerned Judicial Officers.
3. All the Branch Incharges, Record Rooms (Civil, Criminal & Sessions), Delhi.
4. Website Committee with request to upload the order on Delhi District Court Website.
5. Guard file.


5/12/18

Sr. Administrative Officer (Judicial)

Record Rooms, Tis Hazari Courts, Delhi